NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER : TCP/211/2016

NAME OF THE PETITIONER(S) : raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION : 397/398

NAME (IN CAPITAL) **SIGNATURE** DESIGNATION S.No.

REPRESENTATION BY WHOM

1. K. SANDHYA. Councel for Petitiones. for MIS, SARVABHAUMANI

2. R. Prithviray Rondian Counsel Bor R11R3-5

ORDER

Ms K Sandhya, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present and reported that R2 died and R4 is her daughter. Pleadings are complete. Both the counsel prayed time for submitting arguments. Put up on 08.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)